

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1048
TO BE ANSWERED ON 21ST JULY, 2017**

APPOINTMENT OF PROTOCOL OFFICER

1048. SHRI SANTOKH SINGH CHAUDHARY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a protocol officer has been appointed for the Members of the Parliament in the All India Institute of Medical Sciences (AIIMS);
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government is aware of the inconveniences faced by the Members of Parliament in the AIIMS and if so, the corrective measures taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): A Media & Protocol Division has been constituted at AIIMS, New Delhi for persons entitled to protocol and interaction with the Media. The Division consists of Chairperson, Spokesperson, Additional Spokesperson and Media and Protocol Coordinators.